

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/378(KB)2018
IA(I.B.C)/1067(KB)2020, IA(I.B.C)/693(KB)2022,
IA(I.B.C)/1291(KB)2023, IA(I.B.C)/317(KB)2021,
IA(I.B.C)/1119(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	DEVI TRADING & HOLDING PVT. LTD. VS AVANI PROJECT & INFRASTRUCTURE LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] In IA(I.B.C)/1119(KB)2020 and
Mr. Souradeep Banerjee, Adv.] IA(I.B.C)/317(KB)2021
Mr. S.K. Singhi, Adv.]
Ms. Riti Basu, Adv.]
Mr. Sayan Banerjee, Adv.]

Mr. Ajay Kumar Agarwal, RP] For the Resolution Professional
Mr. Soumajit Dasgupta, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **15th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**